

NO. HCE 76/2004

**High Court of Karnataka,
Bengaluru,**

Dated: 18th April 2024.

NOTIFICATION

In view of Government Notification No. DPAR 09 HHL 2024 dated 30.03.2024 and the Resolution dated 03.04.2024 of the Hon'ble Full Court, **Friday, the 26th April 2024** is declared as General Holiday to **the High Court of Karnataka, Principal Bench, Bengaluru** and **Tuesday, the 7th May 2024** is declared as General Holiday to the **High Court of Karnataka, Benches at Dharwad and Kalaburagi**, on account of **General Lok Sabha Elections – 2024**.

Further, **Friday, the 26th April 2024** is declared as **Non-Sitting Day to the High Court of Karnataka, Benches at Dharwad and Kalaburagi**.

BY ORDER OF HON'BLE HIGH COURT,

Sd/-

**(K.S. BHARATH KUMAR)
REGISTRAR GENERAL.**

To:-

1. The Secretary to Hon'ble the Chief Justice,
2. The Assistant Registrar-Cum-Private Secretary to Hon'ble the Chief Justice,
3. The Private Secretaries to all the Hon'ble Judges,
4. The P.A.s to all the Registrars,
5. The Additional Registrar General, Benches at Dharwad and Kalaburagi for information and necessary action in the matter,

Contd..

6. The Principal District and Sessions Judges of all the Districts,
7. The Chief Secretary to the Government of Karnataka, Bengaluru for information,
8. The Principal Secretary, Law Department, Government of Karnataka,
9. The President, Karnataka Judicial Officers Association, Bengaluru,
10. The Advocate General in Karnataka,
11. The Director, Karnataka Judicial Academy, Bengaluru,
12. The Director, Karnataka Mediation Centre, Bengaluru,
13. The Director, Arbitration Centre, Bengaluru,
14. The Secretary, High Court Legal Services Committee,
15. The Deputy Secretary, Permanent Secretariat to Juvenile Justice Committee,
16. All Group-A officers of this office,
17. The Secretary, Advocates Association, High Court/ City Civil Court Units,
18. The Secretary, Karnataka State Bar Council, Bengaluru,
19. The Secretary, Federation of Woman Lawyers Association, Bengaluru,
20. The P.A. to Registrar (Judicial) with a request to circulate amongst all the Court Officers and Assistant Court Officers,
21. All the Section Officers of this office with a direction to circulate amongst the staff under their control,
22. The Assistant Registrar/Section Officer, DJA - I Branch, for information and necessary action,
23. Notification file,
24. Office Copy.